

(b) if so, what are the details thereof; and

(c) if not, the reasons for the delay?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The matter is still under consideration and it may take some more time to take a decision.

Bye-Products of Sugar Industry

- *59. { **Shri B. D. Deshmukh:**
Shri Shivaji Rao S. Deshmukh:
Shri Jedhe:
Shri Rawandale:
Shri V. T. Patil:
Shri J. S. Patil:
Shri Kisan Veer:
Shri Tu'shidas Jadhav:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) what steps Government have taken to utilise the bye-products of sugar industry; and

(b) whether Government intend to take any steps to manufacture the cattle feed from the bye-products to improve the cattle feeding?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) Government have granted licences for establishment of distilleries for production of industrial alcohol from molasses and for manufacture of paper and paper boards from bagasse. Use of sulphitation press mud as manure is being encouraged and efforts are being made to develop sugarcane wax from such press mud.

(b) The matter is one for industrialists to take up.

Central Research Institute of Indigenous Medicine, Jamnagar

*60. **Shri D. N. Tiwary:** Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that Government have decided to make a radical change in the set up, management and

control of the Central Research Institute of Indigenous Medicine, Jamnagar; and

(b) if so, the details thereof?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The Government of India have under consideration a proposal to amalgamate the Central Institute of Research in Indigenous Systems of Medicine, the Post-Graduate Training Centre in Ayurveda and the Ayurvedic college run by the Gulabkunverba Ayurvedic Society, Jamnagar, into one single institution and to place it under one Governing Body.

Attack by a Mob on Prayag Station

- *61. { **Shri Hem Raj:**
Shri Ram Ratan Gupta:
Maharajkumar Vijaya Ananda:

Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that a crowd of some hundred people mobbed the room of the Railway Magistrate on the 28th September while he was trying the cases of ticketless travellers at Prayag Railway Station on the Northern Railway;

(b) if so, the details of the incident;

(c) the action taken to apprehend the leaders of this unruly mob; and

(d) the steps Government propose to take against such ugly incidents?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). Yes, Sir. Consequent upon a scuffle between a Ticket Collector and a Police Constable at Prayag station, a mob of 40/50 persons assembled in front of the Railway Magistrate's court room in his absence and got rescued the 27 ticketless passengers who had been arrested earlier.

(c) The Police after rearresting 7 of the ticketless passengers, registered a case under Section 147[332]224[225]